GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA UNSTARRED QUESTION NO. : 3590 (To be answered on the 23rd March 2017)

UPGRADATION/MODERNIZATION OF AIRPORTS

3590.

SHRI NALIN KUMAR KATEEL SHRI GODSE HEMANT TUKARAM SHRI D.K. SURESH SHRI INNOCENT SHRI ARJUN LAL MEENA

Will the Minister of CIVIL AVIATION जागर विमालन मंत्री

be pleased to state:-

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(a) whether the Government has taken any steps for modernization of airport terminals, passenger facilities and air traffic and navigational aids at various airports in the country and if so, the details for the last three years, year/airportwise;

(b) whether the Government proposes to set up new airports in the country especially in small cities and also to increase the frequency of flights connecting major cities in the country, if so, the details thereof, State/UT-wise and the details of funds allocated, released and utilized for the purpose, Project-wise;

(c) whether the Government proposes to reduce the Airport User Development Fee and fuel charges to reduce the overall air fares and if so, the details thereof and the steps taken to increase the passengers strength;

(d) whether the Government proposes to take action on arbitrary attitude of private authorities particularly Mumbai airport authority presently under the Airports Authority of India (AAI) and if so, the details thereof;

(e) whether the Government proposes to connect Nashik in Maharashtra by air and if so, the details thereof; and

(f) the other steps taken by the Government for upgradation/modernisation of airports including Udaipur airport in the country?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION लागर विमालल मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a): Yes, Madam. The airport-wise details of upgradation/modernization work undertaken during the recent years at various airports belonging to Airports Authority of India (AAI) are at Annexure-A. AAI has also installed 12 Instrument Landing System (ILS), 8 Doppler Very High Frequency Omni Range (DVOR), 24 Distance Measuring Equipment (DME) and 8 surveillance equipment at various

airports, in addition to Air Traffic Flow Management System, Automatic Dependent Surveillance Broadcast at 21 airports, state-of-the-art automation system and IP based voice communication system at Kolkata airport.

(b): GoI has granted "in principle" approval for setting up of the 18 Greenfield airports in the country. The list of these airport along with the estimated cost is as under: Mopa in Goa (approx. Rs. 3100 cr), Navi Mumbai (approx. Rs. 16704 cr), Shirdi (approx. Rs. 320.54 cr) and Sindhudurg (approx. Rs. 520 cr) in Maharashtra, Bijapur (approx. Rs. 150 cr), Gulbarga (approx. Rs. 13.78 cr in initial phase), Hasan (approx. Rs. 592 cr) and Shimoga (approx. Rs. 38.91 cr) in Karnataka, Kannur in Kerala (approx. Rs. 1892 cr), Durgapur in West Bengal (approx. Rs. 670 cr), Dabra in Madhya Pradesh (approx. Rs. 200 cr), Pakyong in Sikkim (approx. Rs. 553.53 cr), Karaikal in Pudducherry (approx. Rs.170 cr), Kushinagar in Uttar Pradesh (approx. Rs. 448 cr), Dholera in Gujarat (approx. Rs. 1712 cr) and Dagadarthi Mendal, Nellore Dist. (approx. Rs. 293 cr), Bhogapuram in Vizianagaram District near Visakhapatnam (approx. Rs. 2260 cr) and Oravakallu in Kurnool District (approx. Rs. 200 cr), Andhra Pradesh. As regards frequency of flights, the airlines are free to induct capacity with any aircraft type, free to select whatever markets and network they wish to serve and operate and are also free to operate anywhere in the country subject to compliance of Route Dispersal Guidelines issued by the Government. However, actual operations are always guided by commercial viability and company policy.

(c): GoI has established an independent regulatory authority, namely, Airport Economic Regulatory Authority (AERA) to regulate aeronautical tariffs. User Development Fee (UDF) is a revenue enhancing measure, which is levied by the airport operators to meet operational expenditure.

(d): AAI has leased out Chhatrapati Shivaji International Airport (CSIA), Mumbai to a joint venture company named Mumbai International Airport Ltd. (MIAL) on a long term lease basis through open competitive bidding process. The rights and obligation of MIAL are regulated under the provisions of Operations, Management, Development Agreement (OMDA) entered into between AAI and MIAL. There are several checks and balances under OMDA, viz. representation of AAI in MIAL Board, Independent engineer, institution of OIOC (OMDA Implementation Oversight Committee), etc. to monitor the performance of MIAL.

(e): A proposal to connect Nashik to other airports in Maharashtra has been received from one of the bidders during the first round of bidding under RCS-UDAN. AAI has already commenced technical scrutiny of the proposal.

(f): Development and upgradation of airports is a continuous process which is undertaken by the concerned airport operator from time to time depending upon the availability of land, grant of mandatory clearances, demand from airlines, passenger traffic forecast, technical feasibility, commercial viability, etc.

ANNEXURE-A

UPGRADATION / MODERNIZATION OF AIRPORT PROJECTS UNDERTAKEN BY AAI IN RECENT YEARS

S.No	Region	State	Airport	Name of Works	Approved Cost (Cr.)	Commencen ent Year
1	ER	West Bengal	Kolkata	Resurfacing of main runway	69.540	2015-16
2			Kolkata	Construction of Sub Fire Station	6.090	2015-16
3		Odisha	Jharsuguda	Development of Jharsugada Airport for A- 320 Aircraft	176.900	2014-15
4		Andman & Nicobar	Portblair	Construction of New Integrated Terminal Building.	373.590	2014-15
5				Construction of New Integrated Terminal Building. (Balance Work)	441.330	2016-17
6		Chattisgarh	Raipur	Extension of runway at 24 beginning, Expansion of Apron suitable for C- Categary Aircraft.	88.440	2016-17
7		Bihar	Gaya	Resurfacing of runway	21.830	2015-16
8	NER	Assam	Dibrugarh	Extension of runway, C/o isolation bay, link taxi track and associated works-SH: Shifting of external services like water supply line, electric cables etc.	59.850	2015-16
9		Meghalya	Barapani	Control Tower cum Technical Block and Fire station	10.220	2015-16
10		Arunachal Pradesh	Tezu	Operationalisation/Upgradation of Tezu Airport	96.500	2012-13
11		Manipur	Imphal	Expansion of apron by 175x130m along with link taxiway to accommodate 3nos AB-321,1 no AB-320 & 3nos ATR-72 class aircrafts.(Total 7 parking stand)	11.833	2008-09
12	йг., . <u>(</u>	Sikkim	Pakyong	Construction of Greenfield Airport	605.590	2009-10
13	NR	Rajasthan	Kishangarh	Development of Kishangarh Airport	181.000	2013-14
14		Uttar Pradesh	Gorakhpur	Construction of new passenger terminal building	20.000	2015-16
15			Fursatganj	Construction of National Aviation University at IGRUA	149.480	2013-14
16	Ø* 0		Varanasi	Recarpetting of runway, widening of turning pad 27 and widening of fillet/shoulder of taxi A,B & D.	25.220	2016-17
17		J&K	Jammu	Expansion and modification of Terminal Building.	75.600	2013-14
18		Punjab	Amritsar	Strengthening of runway 16-34	88.880	2015-16
19	WR	Goa	Goa	Extension of west side finger	35.850	2014-15
20	i Misi	Gujarat	Surat	Recarpetting/Strengtheningandextention of runway 04/22	66.090	2015-16
21			Ahmedabad	Resurfacing of Runway 05/23 &Taxiways	73.640	2015-16
22		Maharashtra	Pune	Expension of existing Terminal Building	408.480	2016-17

3

S.No	Region	State	Airport	Name of Works	Approved Cost (Cr.)	Commence ent Year
23	SR	Karanataka	Hubli	Development of Hubli Airport including New Terminal Building, Extension and strengthening of runway, construction of taxiway, apron, isolation bay and other ancillary works.	141.440	2014-15
24		1995) 1997 - Dan Service 1997 - Dan Service	Belgaun	Development of Belgaum Airport	141.870	2013-14
		k i je ste 	en a free de traceil teo a free, et e e	including New Terminal Building, , Extension and Strengthening of runway, construction of taxiway, apron, Isolation bay and other ancillary works.	n Basal B	
25		na WS 1. j	Mangalore	C/o Part parallel taxi track for new runway 06/24 at both sides, provision of RESA of 240m x 90m for 06 Runway at Mangalore Airport.	45.830	2014-15
26		Kerala	Calicut	Construction of new international arrival block, internal modification of existing international passengers terminal Building and associated works	120.19	2013-14
27		1.5 R : 1075	in the state	Re-surfacing and strengthening of Runway	55.420	2015-16
28		No. Continu	Trivandrum	Recarpetting/Strengthening of runway and taxiway	56.060	2015-16
29	25 79	ti Tana Santa	at At 154 m. a sportet f	Extension of parallel taxi track "P" and construction of link taxiway to connect runway 14/32 and isolation way	67.160	2015-16
30			Section 1963	Extension of arrival side corridor with rotunda at NITB	12.120	2015-16
31	01 0 01 0 02	Andhra Pradesh	Rajamundary	Extension of Apron in front of New Terminal Building including Electrical Works	43.290	2015-16
32	e a _{la} le ci	n al hier hier	diatri i si Kiti i	Extension of Runway and strengthening / resurfacing of existing runway 05/23 along with c/o isolation bay	132.140	2016-17
33		lo goli	Vijaywada	Construction of terminal building, ceremonial lounge and associated work	116.580	2015-16
34			te kravna d	Extension of Apron for additional 10 parking bays	24.250	2015-16
35		-1 <u>8-</u> 51. 0/1	Visakhapatnam	Extension of apron for additional 06nos parking bays	59.830	2015-16
36	ov i	in the second	Tirupati	Isolation bay, Apron bays with taxiway and associated works	26.80	2015-16